

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Rules/14-61/90-

Dated 18.11.2013

NOTIFICATION

Hon'ble the Chief Justice of the High Court of Himachal Pradesh, in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf is pleased to make the following amendment in “**The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules 2003**” :

Short title: 1. These Rules shall be called “**The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) (23rd Amendment-2013) Rules, 2003**”.

Commencement 2. They shall come into force with immediate effect.

Amendment: 3. Item No. 4 below Class-IV, Part E, of the Schedule annexed to “The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003”, shall be substituted as under:-

Sl No	Name of post.	No. of posts	Mode of appointment.	Qualification	Desirable	Scale of pay
4	Peons/ Chowkidar/ Frash/ Chowkidar- cum-Cook	81	(A) 85% by direct recruitment. (B) 15% by absorption from amongst the peon of choice appointed on co-terminus basis with the Chief Justice /Judge(s), subject to the fulfillment of the following conditions: (i) He/she must have rendered at least four years continuous service as a peon of choice. In case Hon'ble the Chief Justice/Hon'ble Judge demits office on account of elevation/transfer/superannuation, then length of continuous service of Peon of choice of such Hon'ble the Chief Justice/Hon'ble Judge shall be two years for absorption in regular cadre. (ii) Must not have crossed the age of 45 years. (iii) The Judge with whom such person is working has recorded satisfaction about the good performance, character and potential for future service. On regularization shall maintain his inter-se seniority as was in co-terminus appointments.	Matriculation	For Chowkidar-cum-cook, three years experience is desirable in a Govt. undertaking or reputed hotel while for Chowkidar preference will be given to ex-servicemen.	₹4900- 10680 + ₹.1300/- Grade Pay + ₹.240/-Sectt. Pay with initial start of ₹.6200/- & other allowances as sanctioned from time to time by the Competent Authority.

BY ORDER OF
HON'BLE THE CHIEF JUSTICE

A.C.Dogra
Registrar General

Endst. No. HHC/Rules/14-61/90-

Dated 18.11.2013

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Principal Secretary(s) (Home)'(Personnel)/(Finance) to the Government of Himachal Pradesh, Shimla-2.
3. The Principal Secretary(Law) to the Government of Himachal Pradesh, Shimla-2.
4. The Registrar General(s), all the High Court in India.
5. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
6. The Director/Deputy Director/Joint Director, H.P. Judicial Academy, Shimla-5
7. The Accountant General (Audit), H.P., Shimla-3.
8. The Accountant General (A&E), H.P., Shimla-3.
9. All the Additional Registrars;
10. All the Secretaries to the Hon'ble Judges for kind perusal of the Hon'ble Judges.
11. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar (Inspection, Confidential & Budget)/Registrar(Administration, Judicial & Judges branch), Registrar(Legal Research & Rules)/Registrar(Vigilance, Finance & Accounts)/OSDs,CPC/Assistant Coordinator(Mediation.)
12. All the Deputy Registrars//Assistant Registrars/Court Masters/ Secretaries/; Chief Librarian/All the Section Officers/Marriage Counsellor/Protocol Officer/Public Relations Officer/ All the Superintendents Gr.II;
13. The NIC Officers posted in the High Court with a request to update the High Court website in terms of this Notification;
14. The Technical Director,NIC of this Registry for conversion of the same into digital form on Gazette website in terms of this Registry office order No. HHC/Admn.1(18)/78-XI-9935-41, dated 8.4.2011.
15. The Concerned Dealing Assistant of (Establishment branch) of this Registry.
16. The President/General Secretary, H.P. High Court Non-Gazetted Employee, Shimla.
17. Guard file.
(From Sl. Nos.1 and 10 to 17, High Court of H.P. at Shimla).

(Sushil Kukreja)
Registrar(Legal Research & Rules)